

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P. No. 525/2017  
O.A. No. 879/2012

New Delhi, this the 27<sup>th</sup> day of September, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Brij Singh, Ex. P.No.4370,  
Aged 67 years,  
S/o Late Shri Naurang Singh  
R/o Near Pankaj Hospital Roadways Colony,  
Dehradun Road  
Saharanpur (U.P.) & Ors. .. Petitioner

(By Advocate : Shri V.P.S. Tyagi)

Versus

Union of India, through:

1. Shri G. Mohan Kumar, IAS  
Secretary,  
Ministry of Defence,  
Union of India,  
South Block, New Delhi-110001.
2. Lt. General A.J. Singh,  
Director General of RVS (RV.I)  
QMG Branch, AHQ,  
HQ of MoD (Army),  
West Block U.P.,  
R.K. Puram, New Delhi-110066.
3. Shri Beena Prasad, IDAS,  
Controller General of Defence Accounts,  
(CGDA), Ulan Batar Marg,  
Palam, Delhi Cantt.-110010.
4. Colonel J.S. Man,  
Commandant,  
RTS & Depot  
Saharanpur (U.P.) .. Respondents

(By Advocate : Shri Amit Anand)

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, learned counsel for the respondents submits that the orders of this Tribunal have been stayed by the Hon'ble High Court of Delhi in WPC No.5853/2017 vide order dated 14.07.2017.

2. In the circumstances, the CP is closed and notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, once the stay is vacated or the WPC is finally decided.

**(Nita Chowdhury)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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